

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Application No. 1163 & 16 Ors./ (MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: M/s. Sejal Glass Limited.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1) 8	KOMAL KHUSHALANI i/b Crawford Bayley & Co. - <u>CO</u>	ASSOCIATE ADV.	<u>Komal</u>
2)	Jyoti N. Kholia (on behalf of Appt <sup>n</sup> No. 196, 197, 198 199, 200, 201 PCS 202, 203, 204 A 33237 12224 205, 206)		<u>Jyoti N. Kholia</u>
3)	Paresh Bhatia	Appl. No. 168 (ID No. 4732, 5896)	<u>Paresh Bhatia</u>
4)	Roopale. P. Bhatelia	Appl. No 172 (FP. No 4751)	<u>Rpbhatelia</u>
5)	Kisan A. Sawant (Asst. Company Secy.) Sejal Glass Ltd.		<u>K.A. Sawant</u>

(Contd...2.)

**ORDER**

**Application No. 116 & 16 Others/73(4)/2017.**

1. As many as 17 applications listed out of which Learned Representative Ms. Komal Khushalani has represented 11 applicants.
2. Two of the Depositors viz. Mr. Paresh Bhatilia, (Application No.168) and Mrs. Rupali P. Bhatilia (Application No.172) are present in person.
3. From the side of the Company, Learned Representative is present and undertakes to come with a definite proposal about the repayments on the next date of hearing. After some discussion, a last chance is given to the Company to take remedial steps so that the amounts can be paid at the earliest date.
4. It is also directed to the Company to pay cost of travel to the persons present here Rs.10,000 each before the next date of hearing.
5. The name appearing at Sl. No.5 in Application No.173 of 2017 viz. Sonam Udaya Dalal is not a depositor of the Company. Hence the name is to be deleted and to be placed at the proper place.
6. Adjourned to **24<sup>th</sup> August, 2017 at 2.30 P.M.**

Sd/-

**BHASKARA PANTULA MOHAN**  
**Member (Judicial)**

Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**

Dated: 04.08.2017